

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/173(KB)2015

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	NARAYANAN SISUPALAN VS THE PEERLESS GENERAL FINANCE & INVESTMENT CO LTD
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physically)

Mr. Arik Banerjee, Adv. : For Petitioner
Mr. Rajib Mallik, Adv.

Mr. Tapan Nag Chowdhury, Adv. : For Respondent

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter for arguments on **27/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**